

F.No. A-32011/05/2008-Ad.VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, the 16th April, 2011

ORDER NO. 67 OF 2011

In continuation to this Department's Order No. 57/2011 dated 01.04.2011 (F.No.A-32011/5/2008-Ad.VI), the following officers in the grade of Additional Commissioner/Additional Director of Income Tax are hereby promoted to the grade of Commissioner of Income Tax (CIT) in the Pay Band 4-Rs 37400-67000 + Grade Pay Rs.10,000/- with effect from the date of assumption of charge of the post of CIT by them and until further orders as indicated below:

S.No.	Name of the Officer (S/Shri/Smt.)	Civil Code
1.	Upamanyu Basu*	89100
2.	Manoj Kumar Gupta	89101
3.	B. Jaya Kumar	89102
4.	Rajesh Ranjan Prasad	89104
5.	S. Jayaraman	89105
6.	Kartar Singh	89106
7.	Salagala Narasamma	89107
8.	Samr Bhadra	89108
9.	Dr. Subhash Chandra	89109
10.	K. Krishna Murty	89110
11.	Dr. Adhir Kumar Bar	89111
12.	Santanu Kumar Saikia	89112

* Shri Upamanyu Basu (89100) is presently on deputation and his promotion shall take effect on his reversion/reporting to the Board.

2. The following officers promoted vide order No. 57/2011 dated 01.04.2011, who are on deputation, have opted to report to Board:

S.No.	Name of the Officer (S/Shri/Smt.)	Code
1.	Pankaj Mishra	89023
2.	D.S. Chawla	89082
3.	Jagdeep Kumar Goel	89092

3. Consequent to the above, the above officers are posted to the Post/Place shown against each, in relaxation of Transfer Policy wherever required, until further orders:

S.No.	Name of the Officer (S/Shri/Smt.)	Civil Code	From	Posted as
1.	Pankaj Mishra #	89023	On promotion	CIT (OSD), Delhi # (Officer will continue to be on attachment/loan basis with the Department of Economic Affairs)
2.	D.S. Chawla	89082	On promotion	CIT(OSD)(SYSTEMS)(DTC), Delhi
3.	Jagdeep Kumar Goel	89092	On promotion	CIT-III, Ludhiana
4.	Manoj Kumar Gupta	89101	On promotion	CIT(CIB), Lucknow
5.	B. Jaya Kumar	89102	On promotion	CIT(ITAT)-VI, Mumbai
6.	Rajesh Ranjan Prasad	89104	On promotion	CIT(A)-VI, Baroda
7.	S. Jayaraman	89105	On promotion	CIT(A)-I, Kochi
8.	Kartar Singh	89106	On promotion	CIT(ITAT)-I, Ahmedabad
9.	Salagala Narasamma	89107	On promotion	CIT(A)-IV, Kochi
10.	Samar Bhadra	89108	On promotion	CIT(A)-XXIV, Kolkata
11.	Dr. Subhash Chandra	89109	On promotion	CIT (ITAT)-II, Jaipur
12.	K. Krishna Murty	89110	On promotion	CIT(CIB), Chennai
13.	Dr. Adhir Kumar Bar	89111	On promotion	CIT(A)-VIII, Kolkata
14.	Santanu Kumar Saikia	89112	On promotion	CIT(A), Shillong

4. In respect of officers on Election Duty, their transfer order will be effective after completion of the election process and relieving of the officers by the Election Commission of India and till then they may assume charge of CIT (OSD) at their present place of posting.

5. The CCIT (CCA) shall ensure that the officers before being relieved submit their Resume / Self Assessment and report / review the ACRs for the period ending 31.3.2011 of their subordinates and submit them to the concerned Reviewing Officers, as the case may be.

6. Hindi version of this order will follow.

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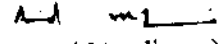
(Anand Upadhyay)

Under Secretary to the Government of India

Copy to:

1. Officer concerned.
2. CCIT(CCA), Kochi/Mumbai.
3. All Chief Commissioners/Directors General of Income Tax.

4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, C/o CCIT (CCA) concerned.
6. PPSs to FM/MOS(R)/Secretary(Revenue)/SS(R)/Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R)
7. Adviser to FM.
8. The Secretary, UPSC (Attn: Shri S.C. Srivastava) w.r.t their F.No.1/15(18)/2009-AP-2.
9. DOP&T w.r.t. O.M. No.F.18/03/2011-EO(SM-II) dated 18.03.2011.
10. Hindi Section for Hindi version.
11. Secretary General, IRS Association/ ITGOA/All India Income Tax SC & ST Employees Welfare Association
12. Web Manager for www.irsofficersonline.gov.in website.


(Anand Upadhyay)

Under Secretary to the Government of India